

ग्रन्थों को विदेशियों के हाथ बेच दिया था। इस पर हमें आश्चर्य नहीं होता। कम्युनिस्ट इस देश में जन्म लेने के बावजूद अपना पितृदेश किसी और देश को मानते हैं और उसी पितृ देश की संस्कृति उन्हें प्रिय है। इस लिए वे नहीं चाहते कि भारत में ऐसी चीजें सुरक्षित रहें जिनसे भारत की प्रचीन विचारधारा, परम्पराएं, संस्कृति, सभ्यता, आदि की रक्षा हो सकती है। इसलिए यदि शेख अब्दुला ने संस्कृत की अमूल्य पुस्तकें बेच दीं और उनके इस काम की आलोचना की गई तो कम्युनिस्टों को बुरा लगना स्वाभाविक है...

MR. DEPUTY SPEAKER : I might give you the information.

श्री भोगेन्द्र झा : उपाध्यक्ष महोदय, मैं सिर्फ इतना ही कहना चाहता हूँ कि इस पर आलोचना होती है तो उस पर मुझे एतराज नहीं था। लेकिन अध्यक्ष महोदय को भी उस समय बुरा लगा और उन्होंने एक बार कहा भी कि व्यक्तिगत आरोप मत लगाइये। संसद सदस्यों की जो भी राय थी, वह उन्होंने यहां पर दी, गलत थी या सही थी, मैं उसमें नहीं जाना चाहता, लेकिन उसको लेकर यह कहा जाना कि वे इस देश को अपनी मातृभूमि नहीं मानते हैं और इसी लिए प्राचीन संस्कृति की रक्षा नहीं होने देना चाहते हैं ऐसी बात कह कर संसद सदस्य की हैसियत से जो काम हम यहां करते हैं, हमारे उस अधिकार का हनन किया है। इस लिए मैं चाहता हूँ कि इस विषय को विशेषाधिकार समिति के सुपुर्द कर दिया जाय।

SHRI S. M. BANERJEE (Kanpur) : I support it.

MR. DEPUTY-SPEAKER : On this we have written to the editor of this paper. Let us await the reply and then we shall see to it.

14.23 hrs.

PAPERS LAID ON THE TABLE

Reports of C. S. I. R., and of School of Planning and Architecture and Notification under the U. G. C. Act

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : On behalf of Dr. V. K. R. V. Rao,

I beg to lay on the Table :—

- (1) (i) A copy each of the Audit Reports on the accounts of the Council of Scientific and Industrial Research for the years 1966-67 and 1967-68.
- (ii) A statement showing reasons for delay in laying the above Audit Reports. [*Placed in Library. See No. LT—3294/70*]
- (2) A copy of the Annual Report of the School of Planning and Architecture, New Delhi, for the year 1968-69. [*Placed in Library. See No. LT—3205/70*]
- (3) A copy of the University Grants Commission (Terms and Conditions of Service of employees) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 508 in Gazette of India dated the 28th March, 1970, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [*Placed in Library. See No. LT—3296/70*]

Notifications under the All-India Services Act and the Central Industrial Security Force Act

SHRI BHAKT DARSHAN : As authorised by Shri Vidya Charan Shukla, I beg to lay on the Table :

- (1) A copy each of the following Notification under sub-section (2) of section 3 of the All India Services Act, 1951 :
 - (i) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regula-

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tions, 1970, published in Notification No. G. S. R. 458 in Gazette of India dated the 21st March, 1970.

- (ii) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1970 (Hindi and English versions), published in Notification No. G. S. R. 545 in Gazette of India dated the 4th April, 1970. [Placed in Library. See No. LT-3297/70]

- (2) (i) A copy of the Central Industrial Security Force Rules, 1969 (Hindi and English versions) published in Notification No. S. O. 4632 in Gazette of India dated the 14th November 1969, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-3298/70]

Report of Executive Committee of Trustees of Victoria Memorial, Calcutta

SHRI BHAKT DARSHAN : On behalf of Shrimati Jahanara Jaipal Singh, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial, Calcutta for the year 1968-69. [Placed in Library. See No. LT-3299/70]

श्री शिवचन्द्र झा (मधुबनी) : उपाध्यक्ष महोदय, मेरा प्वाइन्ट ऑफ़ ऑर्डर है। पिछली दफा अध्यक्ष महोदय ने कहा था कि किसी मंत्री की गैरहाजरी में कोई दूसरा मंत्री इसको नहीं रख सकता है इन्होंने इसको यहां कैसे रखा है ?

MR. DEPUTY-SPEAKER : They belong to the same Ministry : Mrs. Jahanara Jaipal Singh and Shri Bhakt Darshan belong to the same Ministry.

श्री शिवचन्द्र झा : उस दिन भी यही बात थी। वे उसी मंत्रालय के हों या न हों, लेकिन वे प्रेजेन्ट नहीं कर सकते हैं।

MR. DEPUTY-SPEAKER : That is true, but he has been duly authorised by the Minister and he has also obtained the permission of the Speaker.

14.24 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

(i) Minutes

SHRI M. B. RANA (Broach) : I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the Sixty-seventh Report on Production Management in Public Undertakings.

(ii) Sixty-seventh Report

SHRI M. B. RANA : I beg to present the Sixty-seventh Report of the Committee on Public Undertakings on Production Management in Public Undertakings.

ESTIMATES COMMITTEE

Hundred and nineteenth Report

SHRI BEDABRATA BARUA (Kaliabor) : I beg to present the Hundred and nineteenth Report of the Estimates Committee on the Ministry of Railways-Diesel Locomotive Works, Varanasi.

14.25 hrs.

MATTER UNDER RULE 377

Appointment of Third Pay Commission

MR. DEPUTY-SPEAKER : Shri S. M. Banerjee.

SHRI S. KUNDU (Balasore) : I had written to the Speaker also.